

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,

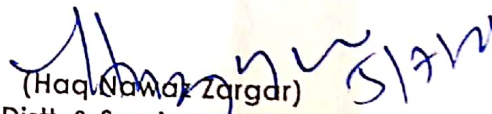
RAMBAN.

ORDER

NO: 72.

DT: 05.07.2021

Undersigned is proceeding to Banihal today on 05.07.2021 in lieu of pre Lok Adalat. During the absence of undersigned Additional District & Sessions Judge (Fast Track Court) Ramban shall look after the urgent criminal matters including the remand.


(Haq Nawaz Zargar)
Pr. Distt. & Sessions Judge,
Ramban & Sessions Judge
Ramban (J&K)

Dt: 05.07.2021

695-98
No /PDSJ Rbn

Copy to the:

1. Worthy Registrar General, Hon'ble High Court of J&K Srinagar.
2. Secretary to Hon'ble Mr. Justice Dheeraj Singh Thakur, Administrative Judge for District Ramban, High court of J&K, Jammu for information of His Lordship.
3. Ld. Additional District & Sessions Judge (Fast Track court) Ramban for information and compliance.
4. File.


Pr. District & Sessions Judge,
Ramban
Pr. District & Sessions Judge
Ramban (J&K)

Sh Karleep Singh(Criminal Clerk/Jr. Assis...